

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
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FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi - 110001

Appeal No. 23(91)/2012 - IC

IN THE MATTER OF:

Shri Jagdish Prasad Tripathi, Advocate
R/o Abdul Aziz Chawl,
24, Room No.4, L.B.S. Marg,
Navpada, Kurla (W),
Mumbai-400070

Appellant

Versus

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan, New Delhi-110001

Respondent

Date of Hearing : 09.08.2012

Present :

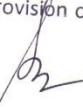
1. None present for the Appellant.
2. Shri Nirmal Singh, Director/CPIO, Ms. Asha Sota, CPIO, Shri Jagdish Kumar, SO (Imp. Cell), D/o Legal Affairs, for and on behalf of D/o Legal Affairs, Ministry of Law & Justice, the Respondents.

ORDER

1. The Appellant in his appeal has alleged that the information sought by him is not provided to him by the Department.
2. It appears that the application relates to Department of Justice and the CPIO has informed that his application has already been forwarded to Department of Justice vide letter No. 21(508)/2010-IC dated 24.6.2012. He may contact to Department of Justice for further information.

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3. The appeal is disposed off.
4. File is consigned to records.
5. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Act, 2005


(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

To

1. Shri Jagdish Prasad Tripathi, Advocate, R/o Abdul Aziz Chawl, 24, Room No.4, L.B.S. Marg, Navpada, Kurla (W), Mumbai-400070 (by Speed Post)
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001
3. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001
4. PPS to Law Secretary for information.